

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri Suresh Gopi, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section 4 of Section 27 and Section 28 of the Indian Institute of Petroleum and Energy Act, 2017: -

- (a) Annual Report of the Indian Institute of Petroleum and Energy (IIPPE), Visakhapatnam, Andhra Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Petroleum and Energy (IIPPE), Visakhapatnam, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2389/18/25]

**Report and Accounts (2023-24) of SCCL, BhadrakotiKothagudem, Telangana and related papers**

**कोयला मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act: -

- (a) One Hundred and Third Annual Report and Accounts of the Singareni Collieries Company Limited (SCCL), BhadrakotiKothagudem, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 2463/18/25]

**I. Report and Accounts (2022-23 and 2023-24) of HPL, New Delhi; NCRPB, New Delhi and related papers**

**II. MoU (2022-23) between the Government of India and NCRPB**

**जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) :** महोदय, मैं श्री तोखन साहू की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I (i) (1) A copy each (in English and Hindi) of the following papers, under sub-